RAJYA SABHA

ay, the 30th November, 1992/9th Agrahayana, 1914 (Saka)

The House met at eleven of the Clock, . *Chairman* in the chair.

ORAL ANSWERS TO QUESTIONS

- *81. [The Questioner {Shri Ish Datt, adav) was absent. For answer vide •I.....infra.]
- *82. [The Questioner (Shri Tindivanam G. Venkatraman) was absent. For answer vide col......infra.]
- *83. [The Questioner (Shri Krishna Kumar Birla) was absent. For answer vide colinfra.]
- *84. [The Questioner (Shri Ramsinh Rathwa) was absent. For ansiver vide col......infra.]

सर्वदलीय संसद सदस्यों के एक शिष्ट-मण्डल द्वारा जम्मू ग्रीर कश्मीर का दौरा

*86. भी शंकर दयाल सिंह: *भो जी० जी० स्वेल: †

क्या गृह मंत्री यह बताने की कृभा करेंगे कि :

- (क) क्या सर्वदलीय संसद् सदस्यों के एक दल ने अक्तूबर, 1992 में जम्मू और कश्मीर का दौरा किया था ;
- (ख) यदि हां, तो क्या उक्त दल ने उस राज्य की स्थिति के बारे में अपने आंकलन के संबंध में केन्द्रीय सरकार को कोई प्रतिवेदन या है: और
- ाः (ग) क्या उक्त सर्वदलीय दल ने उस ाज्य में शोध्य चुनाव कराने की सिफ़ारिश की है?

THE MINISTER OF HOME AFFAIRS SHRI S. B. CHAVAN): (a) to (c) A statement is laid on the table of the House.

ौसभा में यह प्रश्नश्री जी० जी० स्वैल द्वारा पूँछा गया ।

STATEMENT

- (a) Yes, Sir.
- (b) and (c) The Team observed that it will be necessary to maintain pressure on the militants so that the fear of the gun can be reduced. While it can be appreciated that there can be civilian casualties in crossfire between the security forces and the militants, yet care should be taken so that civilian population is not subjected to any possible harassment or excesses.

The Team felt that all steps should be taken to bring the people into the mainstream of normal life and activity. Possible causes leading to the alienation of the people should be removed. For this purpose, developmental activity will have to be stepped up and people's participation in the administration and economic activity will have to be increased.

The Team also raised the issue of the financial stringency facing the State and suggested that immediate measures should be taken in this regard. They also pointed out the problems and difficulties faced in the supply of foodgrains and petroleum products. They also suggested that action should also be taken to create employment opportunities in the State.

The Team felt that concrete efforts Should be made to contain militancy. It would be necessary to activise political elements and ensure people's participation in the administration and other developmental activities to start a political process leading to holding of elections.

SHRI G. G. SWELL: Sir, this statement has said much less than the minimum that is expected by the question. Now if you look at the question—No. 1 is: whether the team has submitted any report. It has not said anything. For a team to submit a report it has to be a written report by all. So 1 assume that they have not submitted any report. They had only individually met you or met the Prime Minister and given their assessment. That is No. 1. The other part of the question is: the question has specifically asked whether they have recommended the holding of early elections. Your statement says nothing about it. So this is my first supplementary arising from the Statement—whether they have submitted a written report and whether they have recommended holding of early elections or they have said to the contrary.

SHRI S. B. CHAVAN: Sir, the first part of the question is whether this team which had visited Jammu and Kashmir had seen me and also the Prime Minister. It is a fact that they have seen me as well as the Prime Minister. One of the important recommendations that they have made is that the atmosphere is not congenial for holding the elections to which we agree.

SHRI G. G. SWELL: So I think they never submitted a written report. They have only opined that it is not congenial to hold early elections in Kashmir. My supplementary is, it is well known that Pakistan has had a long and direct hand in the troubles in Kashmir. I wonder if the Minister knows that another Islamic country, Iran, has also said that it will deem it'9 Islamic duty to liberate Kashmir. I am sure the House is aware of the most recent developments in that part of the world bordering Kashmir where the Islamic countries including Pakistan, Afghanistan, Iran, the five Islamic republic of the erstwhile Soviet Union, Turkey and Azerbiajan have all agreed to form a common trade bloc. Now commercial ties can easily lead to military ties and it is quite easy for Pakistan to queer the pitch for us. Now I wonder whether in your Ministry you have done any cerebration, any kind of brain-storming viewing Kashmir not only as an internal question, not only as a question of Pakistan but as a kind of question in the larger context to prevent any ganging up of the Islamic countries on us over Kashmir. If you have done that kind of brain-storming, we would like to know, if you can share your ideas with us, as to wnat you are going to do to prevent this kind of a situation.

SHRI S. B. CHAVAN: Sir, I don't know whether this will arise out of this question. But still as the hon. Member has thought it necessary to put this question, I would like to react that we also are aware of the fact that there are certain Islamic countries which are now trying to take interest, as they call, liberation of Kashmir. And what applies to Pakistan • will also apply to them. We will not

tolerate any kind of interference from a nation in matters of Jammu and Kashr

श्री राम नरेश यादव: महोदय, कश्मीर का मामला पिछले कई वर्षों से ६ ही संवेदनशील बन गया है और संवेदनशील नहीं बल्कि देश के लिए चिता का विषय बनाह्या है । जिस तथ्ह से वहां जम्मू-कश्मीर लिश्रेशन फंट को बाहरी शक्तियां मदद करती हैं उसकी वजह से वहां का सारा वातावरण भय और आतंक का है। ऐसी स्थिति में जो टीम गई थी उसने जो कहा है, दल ने कहा कि उप्रवादियों पर दबाव बनाए एखना जरूरी है ताकि बन्दक काभय कम किया जासके। यह बात मान्य है कि उग्रवादियों और सूरक्षा बलों के मध्य होने वाली गोलीबारी में नागरिक हताहत हो सकते हैं. लेकिन इस बात का ध्यान रखा जाना चाहिए कि नागरिकों को किसी प्रकार की परेशानी न हो या उनके साथ ज्यादतियां न हों।

मैं माननीय मंत्री जी से जानना चाहता हूं कि इस सबंध में सरकार की तरफ से जो टीम ने अपनी रिपोर्ट वी है और जिस बात का मैंने उल्लेख किया है और उन्होंने भी इस बात का उल्लेख किया उसको ध्यान में रखते हुए सर-कार की तरफ से क्या आयंबाही की जा रही है ताकि इस तरफ से टबाव बना रहे और भय और आतंक का जो वातावरण व्याप्त है वह कुछ कम हो सके, यही मैं जानना चाहता हूं?

श्री एस० बी० खक्हाण: एक लिहाज से अच्छा है कि उस टीम के लीडर यहां पर मौजूद हैं और इस टीम ने हमारे पास कोई लिखित ऐसी रिपोर्ट नहीं दी है और जो चीज उन्होंने कही कि जो गन-टोटिंग ऐसे मिलिटेंट्स हैं उनके ऊपर दबाव रखा जाए। ज्ञास जायरिंग में अगर कोई तकलीफ होती है तो वह तो समझ में आने जंसी बात है लेकिन दूसरे इजोसेंट लोगों को तकलीफ नहीं होनी चाहिए। यह इसकी जानकारी हमारे पास भी है और जैसे ही ऐसे कोई केस हों तो उसमें

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गवर्नमेंट खुद इन्हरेस्ट लेती है। चाहे वह पैरा-मिलिट्री फ़ोर्सेंस की तुरफ से हो, चाहे आमीं की तरफ से हो या पुलिस की तरफ से हो । हमारी इन्द्रक्यंस बिल्कुल क्लीयर हैं कि इसके अन्दर इन्नोसेंट लोगों को कोई तकलीफ नहीं होती चाहिए।

DR. YELAMANCHILI SIVAII: Yesterday a police superintendent and his gunman were shot dead at Hyderabad by the Kashmir militants. In view of this, are there any suggestions from the MPs team so that this militancy may not spread to other parts of the country? If so, what action has been taken by this Government in this regard?

SHRI S. B. CHAVAN: It is for the State Government to take action. I won't be able to say anything on this.

भी विष्णु कोत शास्त्री: माननीय सभाड पति जी, मैं आपके माध्यम से माननीय मंत्री जीसे यह पूछना चःहता हुं कि क्या राज-नैतिक प्रक्रियाको चालू रखने के लिए कश्मीर से कुछ नेताओं को केन्द्रीय सरकार ने दिल्ली में बुलाया था और यदि हां, तो उनसे बात-चीत करने के बाद नया परिणाम निकला?

श्री एस० बी० चल्लाणः यह पालिटीकल प्रोसैस कः एक हिस्सा है । इस हिसाब से एक्स एम० एल० एज०, एक्स एम० पीज०, कुछ मिनिस्टर्ज इन लोगों को हमने जरूर बुलाया था। उनसे वासचीत की है और उनकी बातचीत के: परिणाम यह है कि हमने उनसे प्रार्थना की है कि आप वापस जाने के बाद जन्मू और कश्मीर एरिया के लोगों से मिल कर उनके दिल में यह जो भय बैठा हुआ है मिलिटेंट्स का उसको आहिस्ता-अरहिस्तर अ।प निकःलने की कोशिश कीजिए। लोगों के जो प्रीवेंांसेज होंगे उनकी तरफ ध्यान दीजिए और उसमें जितनी मदद गवर्नमेंट की तरफ से उनको मित सकती है वह उन तक पहुँचे इस बात का अध्य ध्यान रिक्षिए। यह चीजें उसमें हैं।

श्री विक्यु कांत शास्त्री: जो माननीय नेता आए थे, उनकी कमा सामृहिक प्रति- किया थी और क्या जम्मू के नेताओं और कश्मीर घाटी के नेताओं की प्रतिक्रिया एक जैसी थी या उसमें कोई भिन्नता थी?

श्री एस० बी० चक्हाण : ऐसा है कि फ्रम्म-कश्मीर के मामले को एक समझकर ही आपको देखना होगा । जम्मू की प्रतिक्रिया कुछ अलग है, लद्दाख की प्रतिक्रिया कुछ अलग है और बैली की प्रतिक्रिया अलग है, अगर इस तरह हम लोग ही तीन टुकड़े करने की कोशिश करेंगे तो वह ठीक नहीं होगा। हमको तो पुरी टोटलिटी में उसकी तरफ देखना होगा भीर सब की प्रतिक्रिया यही हैं कि वहां के हालास अभी भी इलेक्शन करने के सायक नहीं हैं। जब सिच्एशन नार्मल हो जाएगी, उसके बाद में इसके बारे में सोचा जा सकता

SHRIMATI CHANDRIKA ABHINAN-DAN JAIN: Thank you very much for giving me this opportunity to put a ques-

tion. बहुत सारे परिवार, खासकर हिंदू परिवार, करीबन दो लाख परिवार कश्मीर छोडकर बहुत ही बुरे हालात में अलग-अलग कैंप्स में रह रहे हैं। जम्मू में भी बहुत सारे कैप्स लग हुए हैं। मुझे कुछ साल पहले मौका मिला था जब मैंने कुछ कैंप्स विजिट किए थे। मैंने देखा कि वहां उनकी बहुत ही अमानुषी हालत हैं। तो मैं माननीय मंत्री जी से जानना चाहुंगी कि आल पार्टी एम ॰ पीज ० की जी विजिट कश्मीर और जम्मू इलाकों में हुई तो क्या इस टीम ने इन कैंप्स की विजिट किया था और इसके बारे में रिपोर्ट में कोई जिक हुआ है कि नहीं ? मैं सरकार से यह भी जानना चाहंगी कि ये जो 2 लाख काश्मीरी हैं जोकि अलग-अलग कैंप्स में रह रहे हैं, उनको रिहैबिलिटेट करने के लिए आप क्या कदम उठा रहे हैं ? आखिरी सवाल पाकिस्तान आक्युपाइड काश्मीर में जो कमांडोज ट्रेनिंग कैंप्स लगे हुए हैं, उनको आप डिसमेंटल कब कर रहे हैं।

श्री एस० बी० चव्हाण : इसमें तीन सवाल हैं, पहला सवाल यह है कि इस टीम ने जम्म के इने कैंप्स को विकिट किया है? जहां तक मेरी जानकारी है, उन्होंने विजिट नहीं किया है बल्कि दूसरी विजिट पर उसको रखा है '''(श्यवधान''') अ।ज तो विजिट नहीं किया है, लेकिन नेक्स्ट विजिट में जाने की इच्छा उन्होंने हमारे सामने रखी है।

श्री प्रसोद महाजन : टोटलिटी में जाना चाहिए जम्मू में।

श्री एस० बी० चक्हाण: वहां भी जाना चाहिए, लद्दाख में भी जाना चाहिए। मैं आपकी राय से एकमत हैं कि They should visit not only Srinagar, they should also visit Jammu and Ladakh areas. The second point of the question which has been raised by the hon. Member is about the camps which are being run by the PoK and the steps being proposed to be taken by the Government in the matter. That has been taken up through diplomatic channels.

SHRI MOTURU HANUMANTHA RAO: Mr. Chairman, Sir, the hon. Minister has dismissed the incident that has occurred in Hyderabad in a sentence stating that the State Government is looking into it. It is a very serious matter. The point is that the militants, coming all the way from Kashmir to Hyderabad, shot dead a Police Superintendent and his assistant. So, it should have been taken more seriously and the Government should have attended to it immediately. That is why, I ask the hon. Minister as to what steps he is going to take.

SHRI S. B. CHAVAN: Sir, I have already answered that question. Actually, it was for the Andhra Pradesh Government to go into the matter. But I certainly agree with the hon. Member that the militants could go up to Hyderabad and it is a point which will definitely have to be looked into. But I do not have all the details as to in what circumstances and in what manner the whole thing happened. I will enquire into it.

DR. YELAMANCHILI SIVAJI: When the militants came to Hyderabad, they would have definitely crossed through Maharashtra. The hon. Minister should take this point into consideration. You cannot simply wish away.

SHRI S. B. CHAVAN: I will take up the matter so seriously as if it had happened in Maharashtra.

श्री ग्रजीत जोगी: सभापति महोदय, हमारी जानकारी के अनुसार संसद सदस्यों ने अपनी रिपोर्ट में यह सुझाव दिया है कि वहां के लोगों को देश की मख्य धारा में जोड़ने के लिए हमें केवल कानन और व्यवस्था के रूप में इस समस्या को न देखकर सोशल, इकोनोमिक प्लान बनाना चाहिए और वहां के नवपवकों को अधिक रोजगार उपलब्ध हो सके, इसके लिए कार्यवाही करना चाहिए तो सर् मैं आपके माध्यम से यह कानना चाहंगा कि संसद सदस्यों की इस रिपार्ट के इस मुद्दे के आधार पर क्या कश्मीर के विकास के लिए कोई सामाजिक, अर्थिक नई योजना और वहां के नवयुवकों को रोजगार देने के लिए, बेरोजगारों को रोजगार उपलब्ध हो सके इसके लिए कोई नई योजना बनाई जा रही है ?

सभापति महोदय, मैं यह भी जाननः चाहंगा कि हमारी जानकारी के अनुसार सदस्यों ने यह रिपोर्ट भी दी है कि यहां एक तरफ आतंकवादियों को पुलिस और मिलटरी के द्वार। म।राजारहाहै वहीं दूसरी तरफ बहुत से निर्दोध लोगों को भी अकारण मार दिया जाता है। ऐसी घटनाएं होने से जो अलगाव की भावना है वह और ज्यादा बढ़ती है। इसे रोकने के लिए क्या कदम उठाए जा रहे हैं और जो ऐसी घटनाएं प्रकाश में अ।ई हैं उनसे दोषी पुलिस या सैनिक अधिकारियों के ऊपर क्या कार्यवाही की जा रही है ?

SHRI S. B. CHAVAN: Sir, the first part of the question is about the involvement of the local people and the alienation which is being talked about. In fact,

there has been a total alienation. But now steps have been taken and I find that there is a distinct change in the bureaucracy in which the local officers are now fully involved and I hope that the Chief Secretary, who is the local man and who has been appointed and who carries some kind of a clout amongst the bureaucrats working in that area, will be able to improve the situation. So, now there is local involvement.

Though the Committee has not given any kind of written report to the Government, I am, at the same time, in full agreement with what the honourable Member has said, that employment opportunities will have to be provided and if the entire employment potential is not available in the local area, even outside Jammu and Kashmir some kind of employment potential for these people will have to be thought of and we are still considering the matter.

SHRI AJIT P. K. JOGI: What about the killing of innocent people?

SHRI S. B. CHAVAN: With regard to the killing of innocent people, the honourable Member's information is not really that correct. We have been seeing that some of the Human Rights activists have been spreading th>'s kind of a rumour in order to defame the army and the paramilitary forces. I would request the honourable Members of this House not to attach great importance to this kind of report or to this kind of disinformation campaign which is being regularly indulged in. At the same time, I have stated earlier that there are very strict instructions that the army, paramilitary forces and also the police have to be in action and if, in the cross-fire, some innocent people get killed, then we cannot help. But, if there is any incident in which innocent people have, without any rhyme or reason, been killed, then certiinly action is being taken against those officers who are responsible for such acts of excesses.

MR. CHAIRMAN: Dr. Naunihal Singh.

DR. NAUNIHAL SINGH: Thank you, Mr. Chairman. Sir, there is a very large percentage to Gujjar Muslims in Jammu and Kashmir and, in the past, they have

helped the army and the administration to protect Kashmir from the infiltrators from Pakistan and three Gujjar Muslims have been awarded by the President—two were awarded the Param Vir Chakra and one Gujjari Muslim woman was awarded the Padma Shree—for their bravery and loyalty in protecting Jammu and Kashmir from the Pakistani infiltrators. I would like to know from the honourable Minister whether they have also consulted some leaders from that community, if he has consulted the other political parties in Jammu and Kashmir, and, if so, the names of those Gujjar Muslim leaders should also be given.

SHRI S. B. CHAVAN: I would not be able to give the names of the leaders of the Gujjar community. When the ex-MLAs and MPs were called, there were others also. There were Gujjar leaders who were also there. They have given their opinions to the Government. But I would not be able to give the names of the persons.

SHRI JAGMOHAN: Sir, may I know whether the MPs Committee informed that there was a serious problem of internal subversion in Jammu & Kashmir so far as the Services are concerned ? And did the Committee note that a lot of funds were flowing to the militants through the contracts, and quite a few militants' nominees were being recruited in the subordinate services?

SHRI S. B. CHAVAN: Yes. In fact, my reply to the hon. Member will be in the affirmative. The Government has the information. They are getting a lot of money out of these contracts. Some of the recruitments also at one stage were being done at the instance of the militants. There is no denying the fact. But now the things are slowly changing. And ultimately it is not merely a question of having exactly the same kind of opinion; because of the fear of the gun also, sometimes these things do happen. And it will be the responsibility of the Governor and also the other bureaucracy to see that these things are discontinued.

MR. CHAIRMAN: Question No. 87-Shri Ramendra Kumar Yadav.